

(b) and (c). Under the provisions of the Wild Life (Protection) Act, 1972, cutting of trees is not permissible in a National Park unless specifically permitted by the Chief Wild Life Warden for the improvement and better management of Wild Life.

(d) The matter is engaging the attention of Government.

(e) No, Sir.

(f) Does not arise.

Development of fruit and Vegetable farms in Cooperation with modern bakeries.

9487. SHRI GHULAM MOHAMMAD KHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government in cooperation with Modern Bakeries, propose to develop fruit and vegetable farms;

(b) whether it is also a fact that an integrated horticultural development programme is also envisaged to encourage farmers; and

(c) if so, what are the details of the projects in this regard?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): (a) No, Sir.

(b) and (c). Governments of Karnataka, Uttar Pradesh and Haryana are formulating integrated horticultural development programme to encourage the farmers of their States. The projects are likely to include different aspects of production, processing and marketing.

Government of India has formulated a scheme for the intensification of vegetable production for internal consumption and export with an outlay of Rs. 6 crores. The scheme will be operated around 15 large cities and will cover production, post harvest handling, processing and training.

Allegations Against District Manager, FCI, Trivandrum

9488. SHRI A. NEELALOHITHADASAN NADAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Food Corporation of India Class IV employees Union, Trivandrum has made certain allegations against the District Manager, F.C.I., Trivandrum; and

(b) if so, details of the allegations and the action taken thereon? ~

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): (a) Yes, Sir.

(b) Certain general allegations have been made against the District Manager, F.C.I., Trivandrum regarding non-rotation of certain Watchmen at Valiathura Main and sub-Depot of F.C.I. and revengeful attitude against Watch and Ward Officials when such discrepancies were pointed out. The allegations have been enquired into by the Senior Regional Manager, Trivandrum. Instructions are being issued by him to District Manager to adopt rotational postings of watchmen. The allegations relating to revengeful attitude were not borne out by facts.

Import of Tractors from Romania

9489. SHRI L. S. TUR:

SHRI NAWAL KISHORE SHARMA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government of India imported Universal 445 tractors from Romania;

(b) if so, whether it was properly checked and tested;

(c) whether it is in the knowledge of Government that this tractor costs about Rs. 80,000/- to the farmer;

(d) whether it is also in the knowledge of Government that this tractor is a failure and farmers are agitating for the refund of money; and